

RBI / 2004-05 / 426
DBOD.Ret.BC.No. 80 /12.06.112/2004-05

April 20, 2005

All Scheduled Commercial Banks

Dear Sir,

**Exclusion from the Second Schedule to the Reserve Bank of India Act,
1934- Sumitomo Mitsui Banking Corporation**

We advise that the name of "**Sumitomo Mitsui Banking Corporation**" has been excluded from the Second Schedule to the Reserve Bank of India Act, 1934 with effect from March 19, 2005, i.e. the date on which the relative notification DBOD.No.IBS.1186/23.13.018/2004-05 dated March 01, 2005 was published in the Gazette of India (Part III - Section 4).

Yours faithfully

Sd/-
(S.Oram)
Deputy General Manager